

A.VENKATESWARA REDDY,  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)



HYDERABAD,  
DT:08.05.2019.

ROC.NO.1039/2019-B.SPL.

**SUB: CIVIL JUDGE (SENIOR DIVISION)** - Filling up of **39** vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year 2019** - Attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively and submit the same by 30.05.2018 without fail - Called for - Regarding.

REF: 1. High Court's Notification No.206-B.Spl., dated 27.03.2019.  
2. High Court's Proc. Roc.No.1039/2019-B.Spl., dated .04.2019.

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I am to state that the High Court notified **39** vacancies in the cadre Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year 2019** vide High Court's Notification 1<sup>st</sup> cited, and the list of eligible officers was placed in the High Court's Official Website in the reference 2<sup>nd</sup> cited.

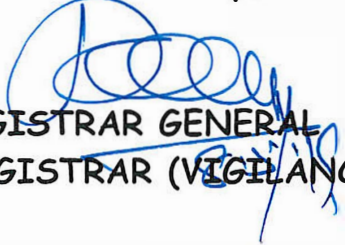
As directed, the eligible officers in the list are directed to submit attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively, the officers shall have to submit five attested copies of judgments by 30.05.2019 without fail.

The eligible officers who are in the list, who have been working on Other Duty at present, shall have to submit attested copies of five Judgments in contested Civil and Criminal cases delivered by them as Civil Judges (Junior Division) within six months prior to taking charge of the present post(s) on deputation, wherein they are not entrusted with judicial work.

The copy of judgments must reach the High Court on or before 30.05.2019 without out fail either by way of speed post or any other mode.

- NOTE:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
  2. The copy must be true replica of the original judgment, and
  3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,

  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
	<b>SARVASRI</b>
1.	SMT.B.PUSHPALATHA, formerly Special Judicial Magistrate of First Class, Excise Cases-cum-XII M.M. Cyberabad at L.B.Nagar, Rangareddy District now working as Prl. Senior Civil Judge, Nizamabad.
2.	D.V.Nageswara Rao, formerly VI Addl. Junior Civil Judge, Warangal now working as II Additional Senior Civil Judge, Warangal.
3.	Ms.N.Amaravathi, formerly I Addl. Junior Civil Judge, Warangal now working as Senior Civil Judge, Mahaboobabad, Warangal District.
4.	J.Vikram, formerly V Addl. Junior Civil Judge, Warangal now working as Secretary, District Legal Services Authority, Warangal.
5.	Smt. M.K.Padmavathi, formerly Prl. Junior Civil Judge, Jangaon, Warangal District now working as XIV Additional Chief Metropolitan Magistrate, Hyderabad.
6.	D.Durga Prasad, formerly Prl. Junior Civil Judge-cum-IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District now working as III Additional Judge, City Civil Court, Secunderabad.
7.	Sri K.Murali Mohan, formerly IV Junior Civil Judge, Nellore, Andhra Pradesh now working as XII Additional District and Sessions Judge, Vikarabad.

8.	Smt. Ch.Ashalatha (Chiranji) formerly I Assistant Judge, City Civil Court, Secunderabad now working as XI Additional Chief Metropolitan Magistrate, Secunderabad
9.	Ch.Appala Narasimha Murthy, formerly II Metropolitan Magistrate for Railways, Secunderabad now working as XVI Additional Judge, City Civil Court -Cum- XX Additional Chief Metropolitan Magistrate, Secunderabad
10.	P.Anjaneyulu, formerly Judicial Magistrate of First Class, Special Mobile Court, Adilabad now working as Administrative Officer, Telangana State Legal Services Authority, Hyderabad.
11.	G. Uday Kumar, formerly Prl. Junior Civil Judge-cum-VIII Metropolitan Magistrate, Cyberabad at Rajendranagar, Ranga Reddy District now working as Secretary, District Legal Services Authority, L.B.Nagar
12.	Manda Venkateswara Rao, formerly Judicial Magistrate of First Class Special Mobile Court, Nalgonda now working as Senior Civil Judge, Nalgonda.
13.	Miss. Kshama Deshpande, formerly XIV Addl. Metropolitan Magistrate, Cybeabad at L.B.Nagar, Rangareddy District now working as VIII Additional Chief Metropolitan Magistrate, Hyderabad
14.	Ms. S.Swathi Reddy, formerly Junior Civil Judge, Andole at Jogipet, Medak District now working as Secretary, District Legal Services Authority, Criminal Courts Complex, Hyderabad
15.	D.Kiran Kumar, formerly Junior Civil Judge working on Other Duty as Presenting Officer, Enquiry Cell, High Court for the State of Telangana at Hyderabad now working as XV Additional Judge, City Civil Court -cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad
16.	Brungi Srinivasulu, formerly XX Assistant Judge, City Civil Court, Hyderabad now working as II Additional Chief Metropolitan Magistrate, Hyderabad
17.	Smt. D.Varoodhini, formerly Assistant Director, Telangana State Judicial Academy, Secunderabad now working as Deputy Director, Telangana State Judicial Academy, Secunderabad
18.	Mohd. Abdul Javeed Pasha, formerly Prl. Junior Civil Judge, Nirmal, Adilabad District now working as Senior Civil Judge, Manthani, Karimnagar District
19.	G.Srinivas, formerly Prl. Junior Civil Judge, Sathupalli, Khammam District now working as I Additional Senior Civil Judge, Kothagudem, Khammam District

20.	K.V.Chandra Shekar Rao, formerly Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar now working as Secretary District Legal Services Authority, Mahabubnagar.
21.	Smt. G.Bhanumathi, formerly Prl. Junior Civil Judge, Madhira, Khammam District now working as IV Additional Judge, City Civil Court, Hyderabad
22.	Smt. R.Sreelekha, formerly Prl. Junior Civil Judge, Mancherial, Adilabad District now working as Senior Civil Judge, Mancherial, Adilabad District.
23.	SMT. P.Srivani, formerly Judicial Magistrate of First Class for Railways, Kazipet, Warangal District now working as XVII Additional Judge, City Civil Court, Hyderabad.
24.	Smt. Naseem Sultana, formerly Prl. Junior Civil Judge, Armoor, Nizamabad District now working as VII Additional Chief Metropolitan Magistrate, Hyderabad
25.	Smt. K.Swapna Rani, formerly Junior Civil Judge, Nakrekal, Nalgonda District now working as Senior Civil Judge, Bhongir, Nalgonda District
26.	Miss. Sheetal D.B., formerly Junior Civil Judge, Kollapur, Mahabubnagar District now working as Senior Civil Judge, Nagarkurnool, Mahaboobnagar District
27.	Azhar Hussain, formerly XIX Assistant Judge, City Civil Court, Hyderabad now working as Secretary District Legal Services Authority, City Civil Court, Hyderabad
28.	C.Vikram, formerly Addl. Junior Civil Judge, Yellandu, Khammam District now working as Senior Civil Judge, Khammam
29.	Milind Kamble, formerly Addl. Junior Civil Judge, Nirmal, Adilabad District now working as VIII Additional Senior Civil Judge, L.B.Nagar
30.	K.Suri Krishna, formerly Junior Civil Judge, Zaheerabad, Medak District now working as Senior Civil Judge, Peddapalli
31.	Miss. R.M. Subhavalli, formerly Additional Junior Civil Judge (Juvenile Court) Medak at Sangareddy now working as Senior Civil Judge, Narayanpet, Mahaboobnagar District
32.	V.Srinivas, formerly Junior Civil Judge, Banswada, Nizamabad District now working as Senior Civil Judge, Kamareddy, Nizamabad District
33.	K.Venkatesh, formerly II Addl. Junior Civil Judge, Rajendranagar, Rangareddy District now working as XXII Additional Chief Metropolitan Magistrate, Secunderabad.

34.	Smt. M.Kiran Mahi, formerly Prl. Junior Civil Judge, Kamareddy, Nizamabad District now working as Secretary, District Legal Services Authority, Nizamabad
35.	M.Radha Krishna Chahavan, formerly III Addl. Junior Civil Judge-cum-XXIV Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District now working as II Additional Judge, City Civil Court, Hyderabad.
36.	Ch.Jitendhar, formerly Prl. Junior Civil Judge, Devarakonda, Nalgonda District now working as Secretary, District Legal Services Authority, Nalgonda
37.	K.Jayaram Reddy, formerly Junior Civil Judge, Luxettipet, Adilabad District now working as I Additional Judge, City Civil Court, Hyderabad
38.	G.Praveen Kumar, formerly IV Metropolitan Magistrate, (M.V.Act), Hyderabad now working as Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited -Cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad.
39.	G.Udaya Bhaskar Rao, formerly Junior Civil Judge, Chennur, Adilabad District now working as Senior Civil Judge, Adilabad.
40.	Smt. Chittibomma Ashalatha, Prl. Rent Controller, City Small Causes Court, Secunderabad-cum-XVII Assistant Judge, City Civil Court, Secunderabad.
41.	K.Prasad, Junior Civil Judge, Bellampalli, Adilabad District.
42.	N.Venkat Ram, Junior Civil Judge, Maheswaram, Rangareddy District.
43.	G.V.Mahesh Nath, Prl. Junior Civil Judge, Kothagudem, Khammam District.
44.	Ms. M.Sandya Rani, Junior Civil Judge-cum-VII Metropolitan Magistrate, Cyberabad at Hayatnagar, Ranga Reddy District.
45.	Smt. M.Kalpana, Additional Junior Civil Judge (Juvenile Court) Sangareddy, Medak District.
46.	Smt. A.Kanchana Reddy, Junior Civil Judge, now working as Administrative Officer, Telangana State Judicial Academy, Secunderabad.
47.	B.Ramesh, II Addl. Junior Civil Judge, Mancherial, Adilabad District.
48.	Smt. V.Rajani, II Addl. Junior Civil Judge-cum-XIX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.
49.	Ms. G.Radhika, I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.



50.	Nenuri Santosh Kumar, Prl. Junior Civil Judge -cum- VIII Metropolitan Magistrate Cyberabad at Rajendranagar, Rangareddy District.
51.	Smt. T.Madhavi, Prl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
52.	Smt. P.Sreedevi, Junior Civil Judge, Zaheerabad, Medak District
53.	Smt. N.Prasanthi, Prl. Junior Civil Judge-cum-X Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.
54.	Smt. M.Aruna, Prl. Junior Civil Judge-cum-V Addl. Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
55.	Smt. V.Madhavilatha, Junior Civil Judge (Juvenile Court), Nalgonda.
56.	K.Kiran Kumar, Prl. Junior Civil Judge, Siddipet, Medak District.
57.	Smt. Shanker Sridevi, Prl. Junior Civil Judge, Sircilla, Karimnagar District.
58.	Ms. P.Aruna Kumari, Junior Civil Judge (Juvenile Court), Adilabad.
59.	Shaik Meera Khasim Saheb, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Yellandu, Khammam District.
60.	Smt. D.Indira, Junior Civil Judge, Wanaparthy, Mahabubnagar District.
61.	Smt. M.Eunice, I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.
62.	Smt.G.Sabitha, Judicial Magistrate of First Class, Excise Court, Hyderabad.
63.	Sri Mohd. Abdul Jaleel, Prl. Junior Civil Judge, Sangareddy.
64.	Ms.V.Bhavani, Principal Junior Civil Judge, Warangal.
65.	Sri J.Hanumantha Rao, II Metropolitan Magistrate for Railways, Secunderabad.
66.	Sri K.Dasaradha Ramaiah, Junior Civil Judge - cum- Judicial Magistrate of First Class, Bhainsa, Adilabad District.
67.	Smt. Pramila Jain, Addl. Junior Civil Judge, Ramannapet, Nalgonda District.
68.	Smt C.M.Rajyalakshmi, XXI Assistant Judge, City Civil Court, Hyderabad
69.	Smt. P.Sai Sudha, Prl. Junior Civil Judge, Karimnagar.
70.	Sri D.V.R.Tejo Karthik, Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.
71.	Sri J.Syam Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Korutla, Karimnagar District.
72.	M.Bhaskar, Addl. Junior Civil Judge, Armoor, Nizamabad District.

73.	Smt.K.Asha Rani, Principal Junior Civil Judge, Shadnagar, Mahaboobnagar District.
74.	Sri N.Srikanth Babu, Prl. Junior Civil Judge, Suryapet, Nalgonda District.
75.	Sri C.Suresh, Judicial Magistrate of First Class, Badrachalam, Khammam District.
76.	Sri A.Kumara Swamy, VI Additional Junior Civil Judge, Warangal.
77.	Smt. B.Deepti, Junior Civil Judge (Juvenile Court) Mahabubnagar.
78.	Ms.N.Anitha Reddy, I Additional Junior Civil Judge (Juvenile Court), Khammam.
79.	Sri P.Purushotham Rao, Junior Civil Judge, Nidamanur, Nalgonda District.
80.	Sri M.Arjun, XI Assistant Judge, City Civil Court, Secunderabad.
81.	Sri T.Kanhya Lal, Junior Civil Judge, Vemulavada, Karimnagar District.
82.	Sri R.Raj Kumar, Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Special Mobile Court, Kamareddy, Nizamabad District.
83.	Smt. M.Jayamma, II Additional Junior Civil Judge, Khammam.
84.	Sri G.Prabhakar, I Additional Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.
85.	Ms. Kavitha Karnati, Judicial Magistrate of First Class, Special Mobile Court-cum-XI Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
86.	K.Yuva Raja, Addl. Junior Civil Judge, Sathupalli, Khammam District.
87.	Smt. G.Kalarchana, I Additional Junior Civil Judge (Juvenile Court), Nizamabad.
88.	Ms. Arpitha Maram Reddy, Prl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District.
89.	J.Upender Rao, VII Assistant Judge, City Civil Court, Hyderabad.
90.	Ms. P.Padmavathi, Addl. Junior Civil Judge, Ibrahimpatnam, Rangareddy District.
91.	Mudigonda Raju, Judicial Magistrate of First Class, Special Mobile Court, Karimnagar.
92.	Sattu Ravinder, Junior Civil Judge, Andole at Jogipet, Medak District.
93.	G.Ramalingam, Prl. Junior Civil Judge -cum-Judicial Magistrate of First Class, Nirmal, Adilabad District.
94.	A.Naga Raju, II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.

95.	M.Sai Kumar, Junior Civil Judge-cum-Judicial Magistrate of First Class, Chennur, Adilabad District.
96.	Devan Ajay Kumar, Additional Junior Civil Judge, Jangon, Warangal District.
97.	Smt A.Radhika, Junior Civil Judge, Alampur, Mahabubnagar District.
98.	Smt. B.Soujanya, II Addl. Junior Civil Judge-cum-XX Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.
99.	Ms. E.Bharathi, Junior Civil Judge, Pargi, Rangareddy District.
100.	Ajay Kumar Jadhav, Junior Civil Judge, Metpally, Karimnagar District.